

Indian Council of World Affairs

3517. DR. ARVIND SHARMA :
DR. LAXMI NARAYAN PANDEY :

Will the PRIME MINISTER be pleased to state :

(a) the total Income of the Indian Council of World Affairs during last year;

(b) the number of employees working in the Indian Council of World Affairs;

(c) whether the employees are covered under the Minimum Wages Act; and

(d) the action taken to the complaints regarding the mismanagement and misappropriation of huge funds of the Indian Council of World Affairs?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) Rs. 51 lakhs.

(b) 50.

(c) Yes, Sir.

(d) Complaints received in this Ministry on the management and functioning of the ICWA were forwarded to the Registrar of Societies, Delhi, who has informed the Ministry that he is not vested with any authority to look or interfere in the day-do-day management of the Society and suggested that if any member or employee of the Society has any complaint/grievance against the management of the Council, he/she may take legal recourse through the competent Court of Law.

McMahon Line between China and India

3518. SHRI PARASRAM BHARDWAJ :
CHAUDHARY RAMACHANDRA BENDA :
VAIDYA DAU DAYAL JOSHI :
SHRI K.P. SINGH DEO :

Will the PRIME MINISTER be pleased to state :

(a) when did the McMohan line come into existence between China and India;

(b) whether China in addition to areas of Jammu and Kashmir is also in occupation of 12,000 sq.km. of North-Eastern Sector;

(c) if so, the details thereof; and

(d) the action taken by Indian Government to get these areas vacated?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) The McMohan Line dates back to the Indo-Tibetan Boundary Agreement of 24/25 March, 1914 and the Simla Convention of 3 June, 1914.

(b) and (c) The area under occupation by China in Jammu and Kashmir is approximately 38,000 sq. kms. In addition, under the so-called Sino-Pakistan "Boundary Agreement" of 1963. Pakistan illegally ceded

approximately 5,120 sq. kms. of Indian territory in Pakistan Occupied Kashmir, to China.

The Chinese Government have claimed approximately 90,000 sq. kms. of Indian territory in the Eastern Sector of the India-China boundary in Arunachal Pradesh.

(d) India and China are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question and discussions in this regard are going on in the India-China Joint Working Group.

NATO

3519. SHRI K. PARASURAMAN : Will the PRIME MINISTER be pleased to state :

(a) whether NATO leaders have decided to admit former Soviet bloc countries viz. Poland, Hungary and Czech Republic, as Members of the alliance;

(b) if so, whether the friendly relations maintained by these countries with India are likely to be affected with their admission into NATO; and

(c) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) At the NATO Summit held in Madrid on 8-9 July 1997, invitations were extended to Poland, Hungary and the Czech Republic to start formal negotiations to join NATO.

(b) No, Sir.

(c) Does not arise.

Nuclear Bombs

3520. SHRI SANAT KUMAR MANDAL :
PROF. AJIT KUMAR MEHTA :
SHRI DINESH CHANDRA YADAV :
SHRI P. NAMGYAL :

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Pak can make twelve Nuclear-bombs in six months" appearing in Hindustan Times on July 12, 1997;

(b) if so, the reaction of the Indian Government thereto;

(c) whether the Pakistan Government is also developing nuclear war heads for its medium range missiles;

(d) if so, the details thereof; and

(e) the steps taken by the Indian Government to counter this threat?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) Yes Sir